

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 275/Chd/Hry/2017**

**Under Section 252 of the  
Companies Act, 2013.**

**In the matter of:**

M/s. Global Landbase Private Limited & Ors. ...Petitioner

**Vs.**

Registrar of Companies, NCT of Delhi & Haryana ....Respondent

Present: Mr. Vaibhav Sahni, Advocate for Mr.Ashish Singh, Advocate for  
petitioner.

Learned counsel for the petitioner seeks time to comply with the  
order dated 12.12.2017. List the matter on 02.02.2018 and the requisite  
documents be filed at least three days before the date fixed.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

Jaunary 12, 2018  
saini